

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI.**

PRINCIPAL BENCH,  
COURT NO. I

**CUSTOMS APPEAL NO. 2656 OF 2012**

[Arising out of the Order-in-Original No. 20/SU/Commr./2012 dated 29/05/2012 passed by The Commissioner of Customs (Preventive), New Delhi.]

**M/s Lexicon Infosys**

N-61, Greater Kailash – I,  
New Delhi – 110 048.

**.....Appellant**

**Versus**

**Commissioner of Customs,  
(Preventive),**

New Customs House, Near IGI Airport,  
New Delhi – 110 037

**....Respondent**

**APPEARANCE:**

None for the appellant.

Shri Shashi Kant Sharma, Authorized Representative for the  
Department

**CORAM:**

**HON'BLE JUSTICE MR. DILIP GUPTA, PRESIDENT**

**HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING/DECISION : 30.04.2025**

**P.V. SUBBA RAO**

Appeal is dismissed. For order see order of date in  
Customs Appeal No. 2654 of 2012.

(Order dictated and pronounced in open court.)

**(JUSTICE DILIP GUPTA)  
PRESIDENT**

**(P.V. SUBBA RAO)  
MEMBER (TECHNICAL)**